## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S)

: KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S)

: CLOUDNOW TECHNOLOGIES PVT LTD

**UNDER SECTION** 

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) ANAMIS SACHUSHARAM 2) HARSHINI J

And sucheth

Counsel for Phihouer

## **ORDER**

Ms J Harshini, representing counsel for petitioner present. Shri Anand Sasidharan, counsel for R1 to R3 present and undertakes to file vakalat on behalf of R5. No representation on behalf of R4. Counsel for petitioner stated that they do not have fresh instructions from their client and sought time to seek instructions. Both the counsel are directed to cause appearance of R2 and the petitioner on the next date of hearing. Time extended at request. Put up on

20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)